## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP 48/15	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
		For filing objections	397/ 398		

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Deepuk 852thy 9743818278.	Petihoner	<u> </u>
	Shruyas . A 9036118414 For VGB Ausociatu	Ruspondent no.8	Shuyas.
3	Madenikar Deshipande 9448950300	RI	Poor

Counsel for Petitioner is present. Counsel for R-1 to 3 and 8 are present. Memo is taken up for hearing. Counsel for petitioner has filed objections for the memo.

Heard both sides. List the memo for consideration on 26.02.2018.

MEMBER (T)

MEMBER (J)